

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.919
ANSWERED ON 23.07.2026**

COAL ALLOCATION FOR THERMAL POWER PROJECTS

919. SHRI G KUMAR NAIK:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of all proposals received from State utilities and power procurement agencies for coal allocation to thermal power projects tied to long-term Power Purchase Agreements (PPAs) since 2024, project-wise;**
- (b) the details of coal linkages approved pursuant to such proposals along with the name of the generating company, project capacity, State and annual coal quantity allocated;**
- (c) the total quantity of coal allocated to each private sector power producer under such approvals since 2024;**
- (d) whether any additional coal allocation has been approved for expansion of capacity or exercise of options under existing tenders and if so, the details thereof; and**
- (e) whether the Government maintains data on the market share of different private power producers in thermal power capacity supported by coal linkages and if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d) : The details of proposals received from State utilities and power procurement agencies for coal allocation to thermal power projects tied to long-term Power Purchase Agreement (PPAs) since 2024 under erstwhile Shakti Policy, 2017 and Revised Shakti Policy, 2025 including details of quantities allocated to each private sector Independent Power Producers (IPPs) and coal allocation approved for expansion of capacity is given at Annexure.

(e) : As on 31.03.2026, Coal India Limited (CIL) has long-term Fuel Supply Agreements (FSAs) of 617.7 Million Tonnes (MT) under various schemes/policies, of which 174.6 MT is with Private Sector Power Plants (IPPs) and 443.1 MT with Central & State Sector Power Plants. As such, the ratio of Private Sector (IPPs) to Central & State Sector Power Plants is 28:72.

As on 31.03.2026, Singareni Collieries Company Limited (SCCL) has long-term Fuel Supply Agreements (FSAs) of 83.08 Million Tonnes (MT) under various schemes/policies, of which entire 83.08 MT is with Central & State Sector Power Plants. As such, the ratio of Private Sector (IPPs) to Central & State Sector Power Plants is 0:100.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 919 ANSWERED IN THE LOK SABHA ON 23.07.2026

Details of proposals received from State utilities and power procurement agencies for coal allocation to thermal power projects tied to long-term Power Purchase Agreement (PPAs) since 2024:

Sl. No	Proposals received from State	Thermal Power projects (State Utilities & Power Procurement Agencies)	Sector	Capacity for which coal linkage granted (MW)	Coal linkage allocated/ earmarked (MMTPA)	SLC (LT) Approval date	Provision under which Linkage granted	Remarks
1	Punjab	Goindwal Sahib TPP ^a (PSPCL*)	State	540	2.2	01.03.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	-
2	Maharashtra	Chandrapur TPS ^s Unit-10 (MAHAGENCO**)	State	140	0.56	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	Now capacity revised from 660 MW to 800 MW. State GENCO expansion unit
3	Gujarat	Gandhinagar TPS U#6 (GSECL#)	State	800	3.3	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	-
4	Gujarat	Sikka TPS U#5 (GSECL#)	State	800	3.3	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	-
5	Gujarat	Ukai TPS U#8 (GSECL#)	State	800	3.3	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	-
6	Tamil Nadu	Udangudi TPS St-I (TANGEDCO®)	State	660	3.4	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	Grant of linkage for 50% capacity as the unit is designed for 50% domestic and 50% imported coal.
7	Tamil Nadu	Ennore SEZ (TANGEDCO®)	State	660	3.4	16.08.2024	Para B(i) of Erstwhile SHAKTI Policy, 2017	Grant of linkage for 50% capacity as the unit is designed for 50% domestic and 50% imported coal.
8	Kerala	TBCB* is under progress. TPP ^a yet to be identified	-	500	2.69	22.08.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
9	Uttar Pradesh	Mirzapur TPP ^a (Adani Power Limited)	Private(IPPs)	1,600	5.72	13.02.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
10	West Bengal	Salboni TPP ^a (JSW Energy Limited,)	Private(IPPs)	1,600	8.21	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
11	West Bengal	Salboni TPP ^a (JSW Energy Limited,)	Private(IPPs)	1,600	7.87	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
12	Maharashtra	Raipur TPP ^a (Adani Power Ltd.)	Private(IPPs)	1,600	8.19	01.03.2024/ 04.03.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
13	Maharashtra	Adani Power Limited	Private(IPPs)	1,600	8.16	11.03.2025/ 13.03.2025	Para B(iv) of Erstwhile SHAKTI Policy, 2017	Plant name not yet finalized

14	Madhya Pradesh	- Anuppur Ph-II (MP) -800 MW (Hindustan Thermal projects Ltd.) - Newzone TPP (MP) - 1600 MW (Torrent Power Ltd.) - Anuppur (MP)- 800 MW (Adani Power Ltd.)	Private(IPPs)	4,100	20.16	27.11.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
15	Bihar	Pirpainti TPP ^a (Adani Power Ltd.)	Private(IPPs)	2,400	10.43	11.02.2025	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
16	Karnataka	- OPG Power Generation Ltd.(150 MW) - Baradhara TPP (DB power) (125 MW) - Kamalanga TPP (GMR Energy) (100 MW)	Private(IPPs)	2,000	10.26	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
17	Assam	Baradhara TPP (DB power) -125 MW	Private(IPPs)	500	2.55	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	Utilized only for 125 MW
18	Rajasthan	TBCB ⁺ is under progress. TPP yet to be identified	-	3,299	16.89	01.03.2024/ 04.03.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
19	West Bengal	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	800	3.1	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
20	Uttar Pradesh	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	4,000	20.88	11.06.2024/ 26.06.2024	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
21	Uttarakhand	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	1,320	6.72	11.03.2025/ 13.03.2025	Para B(iv) of Erstwhile SHAKTI Policy, 2017	-
22	Gujarat	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	4,000	20.38	29.07.2025	Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	-
23	Tamil Nadu	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	660	3.4	29.07.2025	Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	TBCB ⁺ is under progress for developing the stranded brownfield Ennore TPS ^s Expansion (1X660 MW) project through PPP route.
24	West Bengal	TBCB ⁺ is under progress. TPP ^a yet to be identified	-	1,600	7.32	04.12.2025	Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	-
25	Assam	Chapar Ultra-Supercritical Thermal Power Project (Adani Power Limited)	Private(IPPs)	3,200	15.83	29.07.2025	Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	-
26	Madhya Pradesh	Anuppur TPP ^a (800 MW) (Adani Power Ltd.)	Private(IPPs)	1,000	4.83	29.07.2025	Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	-
27	Haryana	Rajiv Gandhi TPP ^a at Hisar (HPGCL ^c)	State	800	3.14	04.12.2025	Para 2 (II) (A) (ii) (a) of Window I of Revised SHAKTI Policy, 2025	State GENCO expansion unit

28	Chhattisgarh	Marwa TPP ^{&} (2x500 MW) (CSPGCL)	State	1,000	0.4	16.03.2026	Para 2 (II) (A) (ii) (a) of Window I of Revised SHAKTI Policy, 2025	Coal linkage granted only for the balance capacity as the plant is linked to coal block
29	Madhya Pradesh	Satpura TPS ^s Unit 13 (1 x 660 MW) (MPPGCL)	State	660	2.9	17.06.2026	Para 2 (II) (A) (ii) (a) of Window I of Revised SHAKTI Policy, 2025	State GENCO expansion unit
30	Gujarat	Proposed power plant of Torrent Power Limited (800 MW)	Private(IPPs)	724	3.2	17.06.2026	Para 2 (II) (A) (ii) (c) of Window I of Revised SHAKTI Policy, 2025	IPP Expansion unit
31	Madhya Pradesh	-					Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	Proposal for 2800 MW coal linkage under consideration
32	Andhra Pradesh	-					Para 2 (II) (A) (ii) (b) of Window I of Revised SHAKTI Policy, 2025	Proposal for 1600 MW coal linkage is under consideration
33	Haryana	Panipat TPS ^{&} (HPGCL)	State	-				Proposal for 800 MW coal linkage is under consideration

Legend:

*** - Punjab State Power Corporation Limited (PSPCL).**

**** - Maharashtra State Power Generation Company Limited (MSPGCL)**

- Gujarat State Electricity Corporation Limited (GSECL)

@ - Tamil Nadu Generation and Distribution Corporation Limited. (TANGEDCO)

< - Haryana Power Generation Corporation Limited (HPGCL)

& - Thermal Power Plant (TPP)

\$ - Thermal Power Station (TPS)

+ - Tariff Based Competitive Bidding (TBCB)
